

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.241-IA/471(AHM)2024
in
C.P. (IB)/96(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Indian Bank
V/s
Girishbhai Chunilal Vyas

.....Applicant

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sumit Parikh, Adv.
For the Respondent :

ORDER

IA/471(AHM)2024

Learned Counsel appearing for RP and applicant stated that Personal Guarantor is served with the report but no one appeared nor filed reply. Personal Guarantor is proceeded ex-parte.

List for further consideration of the report on 21.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)